

397



सत्यमेव जयते

INDIA NON JUDICIAL

Government of Jammu and Kashmir

₹10

e-Stamp

₹10₹10₹10₹10

Certificate No.	: IN-JK54125507159844X
Certificate Issued Date	: 15-Apr-2025 06:29 PM
Account Reference	: NEWIMPACC (SV)/jk12660604/ POONCH/ JK-PN
Unique Doc. Reference	: SUBIN-JKJK1266060495194450088967X
Purchased by	: EXECUTIVE OFFICER MUNICIPAL COUNCIL POONCH
Description of Document	: Article 4 Affidavit
Property Description	: Not Applicable
Consideration Price (Rs.)	: 0 (Zero)
First Party	: EXECUTIVE OFFICER MUNICIPAL COUNCIL POONCH
Second Party	: Not Applicable
Stamp Duty Paid By	: EXECUTIVE OFFICER MUNICIPAL COUNCIL POONCH
Stamp Duty Amount(Rs.)	: 10 (Ten only)



Please write or type below this line

IN-JK54125507159844X



4-20-25

Deponent

Executive Officer
Municipal Council
Poonch

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at 'www.shclstemp.com' or using e-Stamp Mobile App of Stock Holding. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

398
BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI

Original application No.253/2023

Raja Muzzafar Bhat

Applicant

Versus

Union Territory of Jammu and Kashmir & Ors

Respondent (s)

IN THE MATTER OF: Affidavit in support of Statement of facts.

I, Mohd. Yaqoob, Age 35 years, Executive Officer, Municipal Council, Poonch do hereby state on oath/Solemn affirmation that contents of Statement of facts have been read over and explained to me and the contents of the Para No. 1 to 9 of the same are true and correct as per the records and nothing has been concealed therein.

I solemnly swear/affirm that this affidavit is true. No part of this is false and nothing has been concealed therein.



Yaqoob
DEPONENT
Chief Executive Officer
Municipal Council
Poonch

Solemnly Affirms, Sworn before me

[Signature]
SANJAY KUMAR
Advocate & Public Notary
POONCH (J&K)

15-4-2025

deponent

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH, NEW DELHI

Original application No.253/2023

Raja Muzzafar Bhat

Applicant

Versus

Union Territory of Jammu and Kashmir & Ors
(s)

Respondent

In the matter of: Report in terms of the order dated 23-12-2024 on behalf of Chief Executive Officer, Municipal Council Poonch.

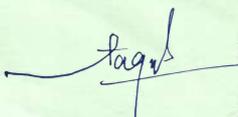
May it please your lordships:

The report is most respectfully submits as under:-

1. At the outset the answering respondents humbly submits that they are law abiding citizen and holds the orders passed by the Hon'ble Courts /National Green Tribunal in high regards and esteem. The answering respondents have upheld the majesty of law throughout their service career and have great regards for the orders/directions of the Hon'ble Courts/Tribunal. In case by an act of the answering respondents whether inadvertently or otherwise, if any annoyance is caused to the Hon'ble Tribunal, the answering respondents unconditionally apologizes for the same and places them self at the mercy of the Hon'ble Tribunal.
2. That the answering respondents always believed it to be their bounden duty to implement the directions issued by the Hon'ble Courts/Tribunal in its letter and spirit and can never think of violating the same, directly or indirectly.
3. That in compliance with the Solid Waste Management Rules, 2016, and in accordance with the directions of the Hon'ble National Green Tribunal (NGT), various steps have been undertaken by the Municipal Council Poonch to ensure scientific processing and disposal of municipal solid waste, including legacy waste.



4. That the work for biomining of legacy waste was awarded to M/s WeVOIS Labs Private Limited, Jaipur, Rajasthan. A total of 15,000 Metric Tons (MT) of legacy waste was awarded to the said agency, and the entire quantity has been scientifically processed and remediated as per norms.
5. That for the remaining legacy waste, the Directorate of Urban Local Bodies (DULB), Jammu, has floated a tender in cluster mode vide e-NIT No. 12-DULBJ of 2025 dated 27th February, 2025, for selection of an agency to undertake dumpsite/landfill remediation through biomining for various Urban Local Bodies, including Municipal Council Poonch, however same has not been finalized yet. That the remaining bioremediation work is targeted to be completed by August 2025, subject to smooth tendering process and timely allotment of work to the selected agency.
6. That for the development of waste management infrastructure including construction of Material Recovery Facility (MRF), Compost Pits, Bio-fencing, and other components for the establishment of a Solid Waste Management (SWM) system, a tender has been floated by the executing agency, i.e., PWD (R&B) Division Poonch, against an estimated cost of Rs. 213.22 Lakhs, vide e-NIT No. 01/2025-26 dated 09.04.2025. The work for construction of MRF Composts Pits and associated components is targeted to be completed by October 2025, subject to a smooth tendering process and timely allotment of work to the selected agency.
7. That Municipal Council Poonch is presently operating a decentralized solid waste management system involving waste pickers and community participation. Dry waste is being segregated and processed at the MRF Centre Surankote, while wet/biodegradable waste is being processed at the Waste to Compost Centre Poonch.
8. That primary segregation is being done at the household level, while for secondary segregation, necessary steps have been initiated and five (05) unskilled labourers have been deployed daily to carry out sorting and processing of municipal waste.



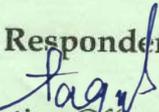
9. That the Municipal Council Poonch remains committed to ensuring sustainable, scientific, and compliant solid waste management practices and continues to coordinate with relevant agencies to fulfill its obligations.

An affidavit in support of Statement of facts is annexed herewith.

IN THE PREMISES:-

It is therefore most respectfully prayed that keeping in view the submissions made herein above, the Hon'ble Nation Green Tribunal may in the facts and circumstances of the case be pleased to accept the compliance report and dismiss the contempt petition instituted and filed against the respondents, so as to advance the cause of substantial justice.

Place: Poonch
Dated.

Respondent

Executive Officer
Chief Executive Officer
Municipal Council
Poonch

Government of Jammu and Kashmir,
Directorate of Urban Local Bodies, Jammu

(Mail ID: dlbjammu@gmail.com)
(Website: www.ulbjammu.org)

No: DULBJ/2024/ 2970-72

Dated: 14.8.2024

LETTER OF AWARD (LoA)

To,
M/s. WeVOIS Labs Private Limited,
1/74 Roshan Marg, Chitrakoot, Vaishali Nagar,
Jaipur, Rajasthan 302021
Mobile No- +91-8527562017
Email: gaurav.wevois@gmail.com; contact@wevois.com

Sub: Letter of Award (LoA) for the assignment "Selection of Agency for undertaking Dumpsite/ Landfill Remediation through Biomining of Legacy Waste in Poonch and Rajouri ULBs of Jammu Division."

Ref: 1. Tender no: DULBJ/RFP/03/2024-25 dated 11.07.2024
2. Technical bid opening dated 08.08.2024
3. Financial bid opening dated 14.08.2024

Dear Sir/Madam,

This is to notify that your proposal dated 08th Aug. 2024 consisting of the Technical and Financial Proposals for Selection of Agency for undertaking Dumpsite/ Landfill Remediation work through Biomining of Legacy Waste in Poonch and Rajouri ULBs of Jammu Division is accepted. In provision of RFP, you have obtained highest composite score and declared H1 bidder and therefore this Letter of Award (LOA) is being issued to you for undertaking the captioned subject work in provisions of RFP, within stipulated timelines and price mentioned hereunder:

Sl. No	ULB	Total quantity (MT)	Quoted Rate/ MT in INR	Amount in INR
1.	Municipal Council Poonch	15,000	548.00	82,20,000.00
2.	Municipal Council Rajouri	15,000		82,20,000.00
Total		30,000	548.00	1,64,40,000.00

Note: Rates are inclusive of all taxes and above-mentioned quantity may vary +/- 20%

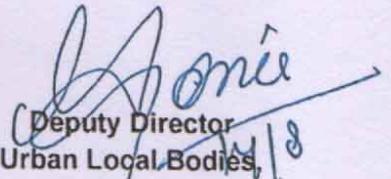
The total Contract Price for the assignment including all taxes is **1,64,40,000/- (Rupees One Crore Sixty Four Lakh Forty Thousand Only/-)** and work should be completed within 5 months from the Letter of Award.

You are required to adhere to all the terms and conditions of the RFP and Contract Agreement which is to be signed with the Directorate Urban Local Bodies, Jammu/ Municipal Council, Poonch & Rajouri within 10 days of issuance of this Letter of Award (LoA). Kindly furnish unconditional and irrevocable Performance Bank Guarantee (5% of contract value) of an amount of **8,22,000/- (Rupees Eight Lakh Twenty Two Thousand Only)** valid for a period of **9 Months** beyond the stipulated date of completion of services within 7 days from the date of issue of this letter and sign the Contract Agreement within stipulated timelines.

You are also requested to bring non-judicial stamp paper of Rs. 100/- (issued in Jammu, Jammu and Kashmir) and Company Seal for signing the Agreement. The Agreement will be signed by your authorized representative who has signed the RFP document. A fresh letter of authorization is required while signing the agreement.

The company shall be liable to comply with all the instructions prescribed in the Scope of Work mentioned in the RFP documents and shall also comply with terms and conditions of Agreement. Noncompliance of instruction/ poor performance shall lead to the termination of Contract without any notice since work to be executed in time bound manner.

Kindly acknowledge the receipt of this letter and send your acceptance with confirmation through email at dlbjammu@gmail.com.


Deputy Director
Urban Local Bodies,
Jammu

To
The Executive Officer,
Municipal Council, Poonch
Jammu and Kashmir

22nd March 2025

Subject: Regarding dumpsite/landfill remediation work through biomining legacy waste in Poonch - Reg.

Ref: DULBJ Letter No. DULBJ/2024/2970-72 dated 14-08-2024, on the subject cited above.

Respected Sir,

With due respect, we humbly submit that the work of Bio-Remediation and Reclamation of legacy waste at the existing dumpsite under the jurisdiction of the Municipal Council, Poonch, Jammu and Kashmir, has been awarded to us by the Directorate of Urban Local Bodies, Jammu (DULB J), vide their letter No. DULBJ/2024/2970-72 dated 14-08-2024. In pursuance of this, the work commenced on 10-09-2024.

Our approach follows a zero-waste methodology, ensuring complete land recovery for alternative utilization. The treatment and disposal of legacy municipal solid waste was carried out through Bio-Remediation and Bio-Mining. The process involved forming windrows of legacy waste, followed by stabilization through aeration and composting using bio-cultures. The stabilized waste is then screened using trommel segregation machines, classifying it into different fractions for appropriate disposal or reuse without causing environmental harm.

The screened waste is categorized into three fractions:

1. Black Soil (Silt)	:	9550.439 MT
2. Construction & Demolition (C&D) Waste	:	5026.601 MT
3. Refuse-Derived Fuel (RDF) Waste	:	422.960 MT
Total	:	15000.000 MT

In continuation, please find the attached invoice No. WL/2024-25/452 Dated: 21/03/2025 amounting to Rs. 82,20,000/- for your kind perusal and submitted for your kind consideration and necessary action.



<http://www.wevois.com>



contact@wevois.com



Registered office:- 293, HEERA NAGAR-A, JAIPUR,
Jaipur, Rajasthan, 302021

GSTIN/UIN: 08AACCW3281C1ZH



**MAKING INDIA CLEAN, ONE CITY AT A TIME**

As per CPCB and NGT guidelines, the recovered earthy black soil and C&D waste are primarily utilized for the filling of low-lying areas near the existing dumpsite and for road median/road construction in Poonch. The RDF fraction is securely stored and dispatched to a paper plant for scientific disposal. We have supplied RDF from the Poonch dump site to Suchi Paper Mills (Chhapraula, Ghaziabad, Uttar Pradesh) in compliance with regulatory guidelines.

Our agency is committed to ensuring full adherence to the directives of the Hon'ble NGT and CPCB. We are rigorously following all prescribed guidelines for the processing and disposal of legacy waste. As per our submitted trommel log sheets for November 2024, December 2024, and January 2025, the legacy waste has been systematically processed, and all fractions are disposed of in a scientific and environmentally responsible manner, with comprehensive records being maintained.

We take this opportunity to reaffirm our dedicated efforts in implementing CPCB and NGT guidelines and adhering to any directions issued by your esteemed office. The remediation of about 15,000 metric tons of legacy waste has been fully completed, and the site has been cleared as per the contractual obligations and to the satisfaction of the concerned authorities.

This is submitted for your kind consideration and necessary action.

For WEVOIS LABS PVT. LTD.

Abhishek

DIRECTOR



<http://www.wevois.com>



contact@wevois.com



**Registered office:- 293, HEERA NAGAR-A, JAIPUR,
Jaipur, Rajasthan, 302021**

GSTIN/UIN: 08AACCW3281C1ZH



Directorate of Urban Local Bodies, Jammu

Panama Chowk, Narwal Road, Adjoining Architect Organization (Near Canal)

Email: dlbjammu@gmail.com; Phone: 0191-2470050

<https://jktenders.gov.in>

Enit No 12-DULBJ of 2025 dated 27/02/2025

1. Director, Urban Local Bodies, Jammu (DULBJ) invites online bids for the following works:

Name of Project/ Work(s)	Bid Security/ (Earnest Money) (Rs.)	Cost of Document/ Tender Fee (Rs.)	Contract Period
Request for proposal for Selection of Agency for undertaking Dumpsite/ Landfill Remediation through Biomining of 52958 MT Legacy Waste in 12 Urban Local Bodies in the Jammu Division, covering the districts of Jammu, Kathua, Reasi, Udhampur, Samba, Poonch, Kishtwar, Ramban & Rajouri .	INR 6,00,000/- (Rupees Six Lakhs only)	Rs.5000/- (Rupees Five Thousand)	12 months

2. Important critical dates are mentioned below:-

S.No.	Particulars	Schedule Date & Time
1.	Date of issue of Notice for RFQ	27/02/2025
2.	Bid document download Start Date & Time	27/02/2025 at 10.00 AM
3.	Pre bid meeting date & time	10/03/2025 at 11.30 AM
4.	Bid submission start date & time	27/02/2025 after 10.30 AM
5.	Bid submission end date & time	19/03/2025 upto 6.00 PM
6.	Technical bids opening date & time	20/03/2025 after 11.30 AM
7.	Financial bids opening date & time	To be intimated separately.

3. For additional details such as important date, detailed scope of work, qualification and eligibility criteria, visit website <https://jktenders.gov.in> for downloading of RFP.
4. For participating in the above e-tender, the bidders shall have to get them registered with <https://jktenders.gov.in> and get user ID, password, digital signatures Certificate (DSC) is mandatory to participate in the e-tendering process. For any clarification/ difficulty/ regarding e-tendering process bidders can contact on the given phone number 0191-2470050.
5. Pre-bid meeting is schedule online on 10.03.2025 at 11:30 A.M. through link:
6. The bidders should keep checking the website for any addenda/ corrigenda and the bidder should incorporate the same in their bid documents. No addenda/ corrigenda shall be published in the newspaper.

Sd/-

Director

Urban Local Bodies,
Jammu

No: DULBJ/2024/7471-73

Date: 27/02/2025

Copy to the:-

1. Commissioner/ Secretary to the Government, Housing & Urban Development Department Civil Secretariat Jammu for kind information.
2. Joint Director Information for information with the request to publish enit in leading daily newspaper National and Local for wide publicity.
3. Chief Executive Officer/ Executive Officer, Municipal Council/ Committee concerned for information and necessary action.
4. Office record file.

Validity unknown

Digitally signed by MANISHA SARIN
Date: 2025.02.27 00:47:20 IST
Location: Jammu and Kashmir-JK



**UNION TERRITORY OF JAMMU & KASHMIR
OFFICE THE SUPERINTENDING ENGINEER PWD (R&B) CIRCLE POONCH**

NOTICE INVITING TENDER

e-NIT No.01/2025-26 Dated 09-04-2025.

For and on behalf of the Lt. Governor of Union Territory of J&K, e-tenders are invited on **percentage rate basis** from approved and eligible Contractors registered with **Union Territory of J&K/CPWD / BRO/ Railways/ MES and other State/ Central Government** for the work mentioned below:-

S. No	Name of Work	Advertised Cost			Cost of document (in Rs.)	Earnest Money Deposit in the form of CDR/FDR/BG	Time Allowed for completion	Time and date of opening of tender in the office of S.E Circle Poonch
		Construction Part	Maintenance Part	Total Cost				
Executive Engineer, PWD(R&B)Division Poonch (Under SWM Component of Swachh Bharat Mission(U)2.0)								
1	Construction of MRF and Compost Pit, Bio-Fencing, Drainage Work and Filling for Poonch Town at Village Degwar Maldayalan Tehsil Haveli, District Poonch (Under SWM Component of Swachh Bharat Mission (u)2.0	Rs.213.22 lacs	NIL	Rs.213.22 lacs	6000/-	Rs.426440/-	6 Months	30-04-2025

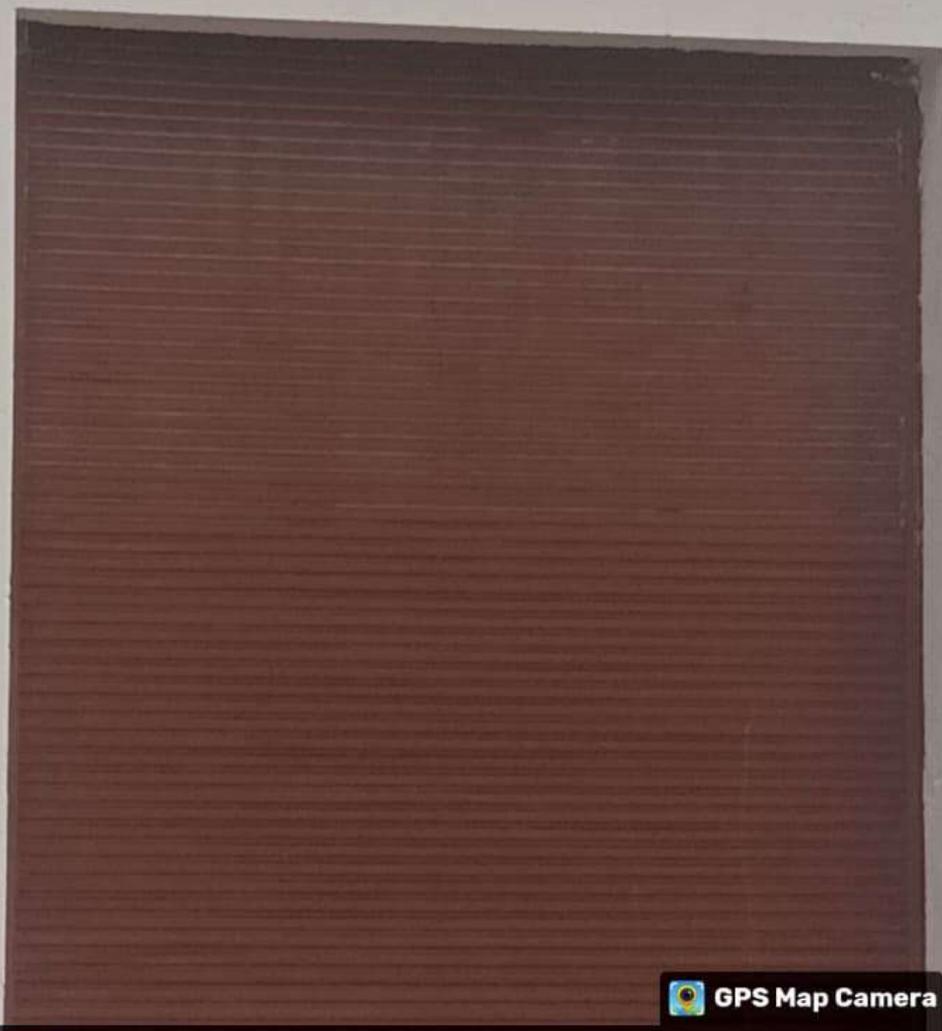
Position of AAA = Accorded
Position of Tech. sanction = Accorded
Head of account = Under SWM Component of Swachh Bharat Mission (U)2.0

The Bidding documents Consisting of qualifying information, eligibility criteria, specifications, Drawings, bill of quantities (B.O.Q), Set of terms and conditions of contract and other details can be seen/downloaded from the departmental website <http://jktenders.gov.in> as per below schedule :

1	Date of Issue of Tender Notice	09-04-2025
2	Period of downloading of bidding documents	From 09-04-2025 to 29-04-2025 1800 Hrs
3	Date, Time and place of pre-bid meeting	21-04-2025 at 1200 Hrs. in the Office of Superintending Engineer PWD (R&B)Circle Poonch

408

 SOLID WASTE MANAGEMENT (SWM) 
MATERIAL RECOVERY FACILITY (MRF)
MUNICIPAL COMMITTEE SURANKOTE



 GPS Map Camera

Check In



Google

15/04/25 GMT +05:30



GPS Map Camera

Check In



Google

15/04/25 GMT +05:30



